

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD**

OA./021/437/2012

Dated: 12/09/2018

BETWEEN

T. Chandramouli,
S/o. T. Subbarayan, Hindu,
Aged about 75 years,
Retd. Sub-Postmaster, R/o. D.No.20/539,
Muniappa Pillai Street, Near Ramalayam,
Mulapet, Nellore - 524 003.

....Applicant

AND

1. The Union of India rep. by its
Secretary, Ministry of Communications and
Information Technology, Department of Posts,
Dak Bhavan, Sansad Marg,
New Delhi – 110 001.
2. The Director General of Posts,
Government of India, Ministry of Communication
& IT, Department of Posts,
(Establishment Division), Dak Bhavan,
Parliament Street, New Delhi – 110 001.
3. The Chief Postmaster General, Andhra Pradesh,
Abids, Hyderabad.
4. The Senior Superintendent of Post Offices,
Nellore - 524 001.

.....Respondents

Counsel for the Applicant : Mr. P. Venkata Rama Sarma
Counsel for the Respondents : Mrs. K. Rajitha, Sr. CGSC

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER
THE HON'BLE MRS.NAINI JAYASEELAN,ADMN. MEMBER

ORAL ORDER

(Per Hon'ble Mr. Justice R. Kantha Rao, Judicial Member)

Learned counsel appearing for the Applicant submitted that the Applicant died on 12.10.2017 and the legal representatives are not willing to prosecute the case. Therefore, the O.A. is dismissed as abated. No costs.

(NAINI JAYASEELAN)
ADMN. MEMBER

(JUSTICE R. KANTHA RAO)
JUDL. MEMBER

Dated : 12th September, 2018.
Dictated in Open Court.

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